



2026:DHC:8434



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010465782026

+ **ARB.P. 1740/2026 & I.A. 26902/2026**

METAFLEX DOORS INDIA PVT. LTD.Petitioner

**Through: Mr. Lalit Yadav, Authorised
Representative.**

versus

G SERVEST CONSULTING PRIVATE LIMITED

.....Respondent

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

28.09.2026

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1. Mr. Lalit Yadav, the authorised representative of the Petitioner Company seeks leave to withdraw the present petition as the issue has already been settled between the parties.

2. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 28, 2026/pa